OA 995/1988

(28)

24.6.94

(8) A1/7

Hon. Mr. S. Das Gupta, AM
Hon. Mr T L Verma, JM

Have for the parties. The case be kept on board.

JM.

AM.

(29)

DR(J)
28-6-94

List this case before the Hon'ble court on 29-6-94 for hearing from the current warning list.

DR(J)

O/R
RA has not been filed so far.
Submitted before Hon'ble court for hearing from warning list.
Power has not been filed by A. Shakeleer. 28/6/94

29/6/94

Hon Mr. Justice B.C. Saksena, V.C.
Hon. Mr. K. Muthu Kumar, A.M.

Counsel for the applicant is not present and there is no request for adjournment. On the previous occassions counsel for the applicant had not appeared. The O.A is dismissed in default for non-prosecution ~~of the applicant~~ Pock

A.M.

V.C.